

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/128(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	BANK OF MAHARASHTRA VS MUKUL MOTILAL GUPTA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Manoj Mishra, Adv.] For Petitioner

Ms. Meenakshi Manot, Adv.] For the Personal Guarantor

Mr. Shaunak Mitra, Adv.] For the RP

Mr. Binay Kr. Upadhyay, Adv.]

Mr. Sabir K. Mazumder, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. The widow of the Personal Guarantor has preferred an application to bring-on-record the fact that the Personal Guarantor has passed away in the year 2021. Let the same IA be listed on Board on the next date to be considered along with the main CP.
3. List the matter for further consideration on **24.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.